

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

27.

CP/188(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.04.2024

NAME OF THE PARTIES:

Mr. Sachin Shankerrao Ghule  
(Ex-Director And Member of The Company)

Vs

Rajdeep Info Techno Private Limited

SECTION: 59, 213, 222(1), 241(1), 242(4) OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Kairav Trivedi, Ld. Counsel for the Petitioner present (VC). Bhanu Copra i/b Shremik Gandhi, Ld. Counsel for R1 to R3 present.
2. At the request of the Counsel, list this matter on 04.07.2024.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)